



**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
JODHPUR**

D.B. Criminal Misc Suspension Of Sentence Application (Appeal)  
No. 328/2021

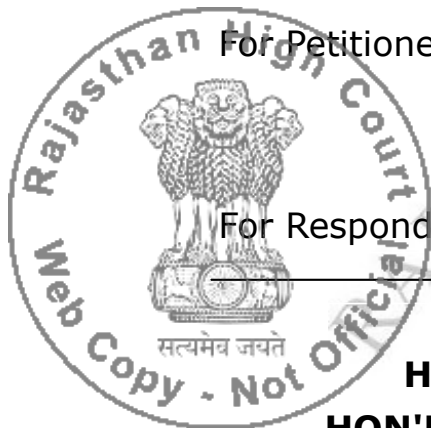
Asharam @ Ashumal

----Petitioner

Versus

State

----Respondent



For Petitioner(s) : Mr. Siddharth Luthra and Mr. J.S. Choudhary, Senior Advocates, assisted by Mr. Pradeep Choudhary, through VC

For Respondent(s) : Mr. Anil Joshi, P.P.

**HON'BLE MR. JUSTICE SANDEEP MEHTA  
HON'BLE MR. JUSTICE DEVENDRA KACHHAWAHA**

**Order**

**13/05/2021**

The medical report of the appellant-applicant has been received from the All India Institute of Medical Sciences (AIIMS), Jodhpur. A copy thereof shall be provided to the counsel for the appellant.

Looking to the old age and medical conditions being suffered by the appellant, we hereby direct that his treatment shall be continued at the AIIMS, Jodhpur under supervision of the concerned doctors/ specialists. The latest medical report of the appellant shall be summoned from the AIIMS, Jodhpur and will be kept available for the Court's perusal on the next date of hearing.

List on 21.05.2021.

**(DEVENDRA KACHHAWAHA),J**

**(SANDEEP MEHTA),J**

7-Pramod/Sudhir/-